GOVERNMENT OF WEST BENGAL LEGISLATIVE DEPARTMENT

West Bengal Act XXVI of 1983

THE WEST BENGAL APPROPRIATION (EXCESS EXPENDITURE 1968-69, 1969-70, 1970-71, 1971-72, 1972-73 AND 1973-74) ACT, 1983.

[Passed by the West Bengal Legislature.]

[Assent of the Governor was first published in the Calcutta Gazette, Extraordinary, of the 7th October, 1983.]

[7th October, 1983.]

An Act to regularise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March 1969, the year ending on the thirty-first day of March, 1970, the year ending on the thirty-first day of March, 1971, the year ending on the thirty-first day of March, 1972, the year ending on the thirty-first day of March, 1973 and the year ending on the thirty-first day of March, 1974.

It is hereby enacted in the Thirty-fourth Year of the Republic of India, by the Legislature of West Bengal, as follows:—

1. This Act may be called the West Bengal Appropriation (Excess Expenditure, 1968-69, 1969-70, 1970-71, 1971-72, 1972-73 and 1973-74) Act, 1983.

Short title.

- 2. From and out of the Consolidated Fund of West Bengal,-
 - (1) sums not exceeding those specified in column 3 of Schedule I amounting in the aggregate to the sum of rupees nine crores, eighty lakhs, ninety-six thousand, eight hundred and thirty-five,
 - (2) sums not exceeding those specified in column 3 of Schedule II amounting in the aggregate to the sum of rupees seven crores, forty-four lakhs, sixty-four thousand, six hundred and sixty-eight,
 - (3) sums not exceeding those specified in column 3 of Schedule III amounting in the aggregate to the sum of rupees twenty-two crores, ninety-one lakhs, forty-two thousand, five hundred and sixteen.

Issue of Rs. 9,80,96,835, Rs. 7,44,64,668, Rs. 22,91,42,516, Rs. 46,37,69,827, Rs. 51,05,91,365 and Rs. 61,86,60,140 out of the Consolidated Fund of West Bengal respectively for the services and purposes of the

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(Section 3.)

- (4) sums not exceeding those specified in column 3 of Schedule IV amounting in the aggregate to the sum of rupees forty-six crores, thirty-seven lakhs, sixty-nine thousand, eight hundred and twenty-seven,
- (5) sums not exceeding those specified in column 3 of Schedule V amounting in the aggregate to the sum of rupees fifty-one crores, five lakhs, ninety-one thousand, three hundred and sixty-five, and
- (6) sums not exceeding those specified in column 3 of Schedule VI amounting in the aggregate to the sum of rupees sixty-one crores, eighty-six lakhs, sixty thousand, one hundred and forty,

are authorised for payment and application towards defraying the several charges which were incurred during—

- (i) the year ending on the thirty-first day of March, 1969,
- (ii) the year ending on the thirty-first day of March, 1970,
- (iii) the year ending on the thirty-first day of March, 1971,
- (iv) the year ending on the thirty-first day of March, 1972,
- (v) the year ending on the thirty-first day of March, 1973, and
- (vi) the year ending on the thirty-first day of March, 1974,

repectively, in respect of the services and purposes specified in column 2 of each such Schedule and which were in excess of the amounts granted for the services and purposes of the respective year.

Appropriation. 3. The sums authorised for payment and application from and out of the Consolidated Fund of West Bengal by this Act shall be deemed to have been respectively appropriated for the services and purposes expressed in Schedules I, II, III, IV, V and VI in relation to the year ending on the thirty-first day of March, 1969, the year ending on the thirty-first day of March, 1970, the year ending on the thirty-first day of March, 1971, the year ending on the thirty-first day of March, 1972, the year ending on the thirty-first day of March, 1973 and the year ending on the thirty-first day of March, 1974.

year 1968-69, the year 1969-70, the year 1970-71, the year 1971-72, the year 1972-73, and the year 1973-74.

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(Schedule I.)

SCHEDULE I.

			T		
1	2		3		
Demand Number/	Services and purposes.		Sums not exceeding		
Serial Number.			Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
			Rs.	Rs.	Rs.
4	11—Taxes on Vehicles	٠.	24,584		24,584
11	18-Parliament, State/Union Territo	гу			21,504
	Legislatures	٠.	4,87,325		4,87,325
12	19—General Administration		9,48,774		9,48,774
13	21—Administration of Justice	٠.	4,21,635	1,41,802	5,63,437
15	23—Police	٠.	11,20,972		11,20,972
17	26—Miscellaneous Departments		7,58,453		7,58,453
18	27—Scientific Departments		1,100		1,100
19	28—Education		1,76,86,182		1,76,86,182
20	29—Medical		1,05,47,881		1,05,47,881
21	30—Public Health		77,17,202		77,17,202
30	38—Labour and Employment	[32,50,051		32,50,051
33	44—Irrigation, Navigation, Embanki and Drainage Works (Non-Comme	ment ercial)		18,787	18,787
34	50—Public Works]	60,91,726	3,69,021	64,60,747
36	53—Ports and Pilotage		1,38,127	,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,	1,38,127
39	65—Pensions and Other Retirement Benefits		23,58,000		23,58,000
l	120—Payments of Commuted Value Pensions	of	1,28,331		1,28,331
	Total—Grant No. 39		24,86,331		24,86,331
42	70—Forest		10,028		10,028
45 {	71—Miscellaneous		2,12,27,687		2,12,27,687
43	Public Debt		_,_ ,_,,,,,,,,,	2,46,49,167	2,46,49,167
	TotalGrant No. 45		2,12,27,687	2,46,49,167	4,58,76,854
	Grand Total	<u>.</u> . [7,29,18,058	2,51,78,777	9,80,96,835

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(Schedule II.)

SCHEDULE II.

1	1 2		3		
Demand		Sums not exceeding			
Number/ Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.	
		Rs.	Rs.	Rs.	
1	4—Taxes on Income Other than Corporation Tax	20,396		20,396 12,74,022	
3	10—State Excise Duties · ·	12,74,022	• •	12,74,022 58,492	
4	11—Taxes on Vehicles · ·	58,492		J0, 4 74	
9	16—Interest on Debt and Other Obligations	7,24,242		7,24,242	
11	18—Parliament, State/Union Territory	2,52,691		2,52,691	
••	Legislatures	20,41,413		20,41,413	
12	19—General Administration	20,,	2,16,571	2,16,571	
13	21—Administration of Justice	2,13,57,586	2,10,072	2,13,57,586	
15	23—Police	2,13,01,-			
17	26—Miscellaneous Departments— Excluding Fire Services	14,51,243		14,51,243	
24	124—Capital Outlay on Schemes of Government Trading—Greater Calcutta Milk Supply Scheme.	36,04,088		36,04,088	
31	39—Miscellaneous Social and Developmental Organisations—Welfare of Scheduled Tribes and Castes and Other Backward Classes.	1,24,885		1,24,885	
32	39—Miscellaneous Social and Develop- mental Organisations—Excluding Welfare of Scheduled Tribes and Castes	21,83,075		21,83,075	
	and Other Backward Classes		ì	3,07,95,967	
34	50—Public Works	3,07,95,967			
39	65—Pensions and Other Retirement Benefits	38,29,305		38,29,305	
50	124—Capital Outlay on Schemes of Government Trading	65,30,692	2	65,30,692	
	Grand Total	7,42,48,097	2,16,571	7,44,64,668	

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(Schedule III.)

SCHEDULE III.

1	2		3		
Demand Number/		Sums not exceeding			
Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.	
		Rs.	Rs.	Rs.	
8	15—Registration Fees .	55,481		55,481	
9	16—Interest on Debt and Other Obligations	1,57,036		1,57,036	
11	18—Parliament, State/Union Territory Legislatures	56,57,468		56,57,468	
34	50—Public Works	61,04,426		61,04,426	
53	Public Debt—Debt raised in India		21,71,68,105	21,71,68,105	
	Grand Total	1,19,74,411	21,71,68,105	22,91,42,516	

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(Schedule IV.)

SCHEDULE IV.

1	2		3	
Demand		Sums not exceeding		
Number/ Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
3	10—State Excise Duties	12,06,761		12,06,761
8	15—Registration Fees	10,76,716		10,76,716
11	18—Parliament, State/Union Territory Legislatures	42,03,328		42,03,328
14	22—Jails	22,74,938		22,74,938
28	35—Industries—Cinchona	1,28,450		1,28,450
22	44—Irrigation, Navigation, Embankment and Drainage Works (Non-Commercial)	2,19,30,000		2,19,30,000
33 {	98—Capital Outlay on Multipurpose River Schemes	87,06,726		87,06,726
	Total—Grant No. 33	3,06,36,726		3,06,36,726
34	50—Public Works	5,14,25,153	1,58,908	5,15,84,061
39	65—Pensions and Other Retirement Benefits	33,26,843	87,087	34,13,930
41	68—Stationery and Printing	5,77,172		5,77,172
43	71—Miscellaneous Contributions	51,11,808	- 4	51,11,808
53	Public Debt		36,35,55,937	36,35,55,937
	Grand Total	9,99,67,895	36,38,01,932	46,37,69,827

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(Schedule V.)

SCHEDULE V.

		T		
1	2	3		
Demand Number/		Sums not exceeding		
Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
9	16—Interest on Debt and Other Obligations		1,71,91,771	1,71,91,771
13	21—Administration of Justice	5,64,829		5,64,829
27	96—Capital Outlay on Industrial and Economic Development	15,10,633		15,10,633
31	39—Miscellaneous Social and Developmental Organisations of Scheduled Tribes and Castes and Other Backward Classes.	2,38,466		2,38,466
32	39—Miscellaneous Social and Developmental Organisations—Excluding Welfare of Scheduled Tribes and Castes and Other Backward Classes.	77,35,678	-	77,35,678
33	44—Irrigation, Navigation, Embankment and Drainage Works (Non-Commercial.)	1,83,68,844		1,83,68,844
34	50—Public Works	14,74,89,266	5.426	1,63,06,644
37	57—Road and Water Transport Schemes	1,40,265	3,720	1,40,265
38	64—Famine Relief	31,12,190		31,12,190
39	65—Pensions and Other Retirement			51,12,130
41	Benefits	59,66,343		59,66,342
	68—Stationery and Printing	3,66,292		3,66,292
48	71—Miscellaneous Expenditure on Displaced Persons	7,53,90,081		7,53,90,081
53	Public Debts		23,25,11,081	23,25,11,282
	Grand Total	26,08,82,886	24,97,08,479	51,05,91,365

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(Schedule VI.)

SCHEDULE VI.

1	2	3		
Demand		Sums not exceeding		
Number/ Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
7	14—Stamps	2,17,311		2,17,311
14	22—Jails	11,71,279		11,71,279
21	30—Public Health	15,66,742		15,66,742
27	35—Industries—Cottage Industries	26,40,822		26,40,822
28	35—Industries—Cinchona	1,38,442		1,38,442
32	39—Miscellaneous Social and Developmental Organisations—Excluding			
	Welfare of Scheduled Tribes and Castes and Other Backward Classes.	1,26,89,688		1,26,89,688
34	50—Public Works	3,94,17,119		3,94,17,119
39	65—Pensions and Other Retirement Benefits	39,88,000		39,88,000
39	120—Payments of Commuted Value of Pensions.	2,62,157		2,62,157
	Total—Grant No. 39	42,50,157		42,50,157
50	78—Pre-Partition Payments		916	916
55	Public Debt		55,65,67,664	55,65,67,664
	Grand Total	6,20,91,560	55,65,68,580	61,86,60,140